

>

Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष : अब सभा पटल पर पत्र रखे जाएँगे ।

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह): मैं संविधान के अनुच्छेद 323(1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:

- (1) संघ लोक सेवा आयोग, नई दिल्ली का वर्ष 2017-2018 का 68वां वार्षिक प्रतिवेदन।
- (2) प्रतिवेदन के अध्याय 9 में उल्लिखित मामलों में संबंध में संघ लोक सेवा आयोग की सलाह स्वीकार नहीं किए जाने के कारणों को स्पष्ट करने वाला ज्ञापन ।

[Placed in Library, See No. LT 101/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council for Cultural Relations, New Delhi, for the year 2017-2018.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 102/17/19]

12.03 hrs

MESSAGE FROM RAJYA SABHA